

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA -151 of 2011 in
D.F.R. No. 771 of 2011

Dated : 4th August, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Himatsingka Seide Limited Appellant (s)
Versus
Karnataka Electricity Regulatory Comm. & Ors.Respondent (s)

Counsel for the Appellant (s) : Mr. G. Joshi

ORDER

IA - 151 of 2011
(Appl. for Condonation of delay)

Issue notice to the Respondents returnable on 07.09.2011.

Dasti service is permitted.

Post the matter on **07.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks